(J.H.C. Sch. 1-7)

From:

☎ : Office – 0651-2481449 Fax No. – 0651 – 2481116

Anil Kumar Choudhary,

Registrar General, High Court of Jharkhand Ranchi

File No. XXII(6)/NJA/1/2	2016-17/Apptt
Letter No.	/Apptt
Dated:	/pptt

To.

The Deputy Director,
Lal Bahadur Shastri National Academy of Administration
& Executive Director, National Gender Centre,
Mussoorie – 248179.
Email: aswathy.sivadas@nic.in

Sub.:- Regarding nomination of two Judicial Officers of the State of Jharkhand for participating in a three days Joint Training Programme on "Combating Trafficking of Women and Chikren" scheduled to be held on 20th - 22nd March, 2017 at Mussoorie.

Ref.:- Your D.O. letter no. 98018/01/2017-NGC dated 08.02.2017.

Apropos the letter on the subject above, I am directed to inform that the Court has been pleased to nominate following Judicial Officers of the State of Jharkhand for participating in a three days Joint Training Programme on Combating Trafficking of Women and Children scheduled to be held on 20th – 22nd March, 2017 at Lal Bahadur Shastri National Academy of Administration, Mussoorie.

- 1. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Hazaribagh.
- 2. Sri Sandeep Srivastava, Principal Judge Family Court, Daltonganj.

The nominated officers will send further information at E-mail Id ngc.lbsnaa@nic.in / anjali.chauhan@nic.in or on 0135-2633295 / 9837035875.

This is for your information and needful

Yours faithfully, **Sd/-** A.K. Choudhary Registrar General

Memo No. 956 /Apptt.

Dated Ranchi the 0/103.17

Copy forwarded to Ms. Anjali Chauhan, Associate Professor, NGC, LBSNAA, Mussoorie, 248179 / the Director, Judicial Academy Jharkhand, Ranchi for information / Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Hazaribagh & Sri Sandeep Srivastava, Principal Judge, Family Court, Daltonganj for information and with necessary permission to attend the three days Joint Training Programme / the Principal District & Sessions Judge, Daltonganj for information and needful / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General